given permanent employment, and that their future is uncertain?

SARDAR SWARAN SINGH: I do not think there is that element of uncertainty. They know precisely what they have been contracted for.

SHRI MAHESWAR NAIK: May know how many of those people who have not found employment under the steel plants have been rehabilitated outside the plants?

SARDAR SWARAN SINGH: as the rehabilitation plans are concerned, the State Governments taking steps to afford them all reha-Central facilities. The bilitation Government and the project authorities have paid compensation plus the usual solacium and over and above the payment of the actual price of land, the State Governments are also taking steps to rehabilitate oustees from the lands that have been acquired by the steel projects.

SHRI MAHESWAR NAIK: May I know if the Government has any idea of the actual progress of rehabilitation made so far outside the plants?

SARDAR SWARAN SINGH: Yes, Sir. We have clear ideas as to what is being done. I would suggest that the hon. Member should also go and look at the rehabilitation colonies.

REALISATION OF RUPEES SEVEN/EIGHT PER MONTH FROM COOKS AND WATER-CARRIERS IN A.E.C. CENTRE AND SCHOOL. **PACHMADI** 

\*346. SHRI NIRANJAN SINGH: Will the Minister of Defence pleased to state:

(a) whether it is a fact that a letter has been sent by the All-India Defence Employees' Federation, Poona to the Commandant, Army Education Corps Centre and School, Pachmadi, regarding a complaint against realisation of rupees seven/eight monthly for ten years from every cook and water-carrier who are serving in the

Army Education Corps Centre and School:

- (b) if so, whether Government made an inquiry into the matter; and
- (c) if the reply to part (b) above be in the negative what are the reasons therefor?

THE DEPUTY MINISTER OF DEF-ENCE (SARDAR S. S. MAJITHIA): (a) Yes.

(b) and (c). Government had received no complaints relating to an issue of this kind nor has it any cognisance of any irregularity. investigation however is now being made by the local army authorities.

## ला कमीशन का कार्य

\*३४७. श्री राम सहाय : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

- (क) लाकभीशन ने ग्रब तक कितना कार्य पूरा किया है ; स्रीर
- (ख) उस कमीशन की ग्रब तक कितनी बैठकें हुई व वे कहां-कहां ग्रीर कब-कब हर्ड ?

†[WORK OF LAW COMMISSION

- \*347. SHRI RAM SAHAI: Will the Minister of Law be pleased to state:
- (a) how much work has so far been completed by the Law Commission;
- (b) the number of sittings so far held by that Commission and the places where and the time when they were held?]

विधि उपमंत्री (श्री श्रार० एम० हजारनवीस): (क) ग्रौर (ख). ग्रपेक्षित जानकारी देने वाले तीन विवरण सदन के पटल पर रख दिये गये है। दिखिये परिशिष्ट २४, ग्रन्पत्र संख्या २७ । ]

<sup>†[ ]</sup>English translation.